

**Central Administrative Tribunal
Principal Bench, New Delhi**

O.A. No.1456/2018
M.A. No.812/2019

Friday, this the 1st day of March 2019

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Divya Kumari, age 27 years Group B
d/o Ashok Kumar Singh
r/o B-506, Arunima Place
Sector 4, Vasundhara
Ghaziabad (UP) 201012

..Applicant

(Mr. Pramod Kumar, Advocate along with applicant)

Versus

1. The Staff Selection Commission
Northern Region, Block No.12
CGO Complex, Lodhi Road
New Delhi through its Secretary
2. The Director General of Metrological
Indian Metrological Department
Mausam Bhawan, Lodhi road, New Delhi

..Respondents

(Mr. Gyanendra Singh, Advocate)

O R D E R (ORAL)

Justice L. Narasimha Reddy:

This O.A. is filed with a prayer to quash the letter dated 02.04.2018 issued to the applicant, which is to the effect that a candidate for appointment to the post of Scientific Assistant in the respondent-organization must have passed a degree of three years duration in the concerned discipline after 10+2 examination.

2. The respondents filed counter affidavit opposing the O.A. It is stated that the impugned communication has since been withdrawn.

3. Today, the applicant is present in the Court and stated that she has been issued an offer of appointment on 28.12.2018 and she gave her acceptance on 04.01.2019.

4. In view of this, nothing remains to be decided in this O.A. Accordingly, the O.A. is dismissed as infructuous.

5. M.A. No.812/2019 is accordingly disposed of.

There shall be no order as to costs.

(Mohd. Jamshed)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

March 1, 2019
/sunil/